

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.09.2020 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1448 of 2019 Part Heard	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt. Ltd.	V. Seshagiri	Rakhi Ray

02:00 PM

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 571 of 2020	Shailesh Chawla & Anr. Vs. Vinod Kumar Mahajan & Ors. With	Kamal Sehgal	Vinod Kumar Mahajan-R1
3.	Comp. App. (AT) (Ins) No. 572 of 2020	Om Parkash Khurana & Ors. Vs. Vinod Kumar Mahajan & Ors.	Kamal Sehgal	Vinod Kumar Mahajan-R1

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**